

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>Sr. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
1.	<b>IA 665/17 &amp; IA 666/17 &amp; IA 667/17 in DFR NO. 2361/17</b> (IA 665/17- for leave to file, IA 666/17- for delay in filing, IA 667/17- for waiver of court fee)	Mr. Rama Shanker Awasthi Vs. R.K.M. Powergen Private Limited & Ors.	2361/2017 Dated 26/07/2017	28/08/2017		<b>13.09.2017</b>
2.	<b>IA 670/17 in DFR NO. 573/17</b> (IA 670/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	573/2017 Dated 16/02/2017	29/08/2017		<b>14.09.2017</b>
3.	<b>IA 671/17 in DFR NO. 625/17</b> (IA 671/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	625/2017 Dated 20/02/2017	29/08/2017		<b>14.09.2017</b>
4.	<b>IA 672/17 in DFR NO. 626/17</b> (IA 672/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	626/2017 Dated 20/02/2017	29/08/2017		<b>14.09.2017</b>
5.	<b>IA 673/17 in DFR NO. 627/17</b> (IA 673/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	627/2017 Dated 20/02/2017	29/08/2017		<b>14.09.2017</b>
6.	<b>IA 674/17 in DFR NO. 628/17</b> (IA 674/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	628/2017 Dated 20/02/2017	29/08/2017		<b>14.09.2017</b>
7.	<b>IA 675/17 in DFR NO. 629/17</b> (IA 675/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	629/2017 Dated 20/02/2017	28/08/2017		<b>14.09.2017</b>
8.	<b>IA 676/17 in DFR NO. 630/17</b> (IA 676/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	630/2017 Dated 20/02/2017	29/08/2017		<b>14.09.2017</b>
9.	<b>IA 677/17 in DFR NO. 631/17</b> (IA 677/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	631/2017 Dated 20/02/2017	29/08/2017		<b>14.09.2017</b>
10.	<b>IA 678/17 in DFR NO. 632/17</b> (IA 678/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	632/2017 Dated 20/02/2017	29/08/2017		<b>14.09.2017</b>

11.	<b>IA 679/17 in DFR NO. 633/17</b> (IA 679/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	633/2017 Dated 20/02/2017	29/08/2017		<b>14.09.2017</b>
12.	<b>IA 680/17 in DFR NO. 634/17</b> (IA 680/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	634/2017 Dated 20/02/2017	28/08/2017		<b>14.09.2017</b>
13.	<b>IA 681/17 in DFR NO. 635/17</b> (IA 681/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	635/2017 Dated 20/02/2017	28/08/2017		<b>14.09.2017</b>
14.	<b>IA 682/17 in DFR NO. 636/17</b> (IA 682/17- for delay in re-filing)	Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commission & Anr.	636/2017 Dated 20/02/2017	28/08/2017		<b>14.09.2017</b>
15.	<b>265/17 &amp; IA 249/17</b> (IA 249/17- for stay)	Mr. Rama Shanker Awasthi Vs. R.K.M Powergen Private Ltd. & Ors.	916/2017 Dated 17/03/2017	29/08/2017		<b>18.09.2017</b>
16.	<b>IA 684/17 in DFR NO. 2396/17</b> (IA 684/17- for delay in filing)	Torrent Power Limited Vs. Gujarat Electricity Regulatory Commission	2396/2017 Dated 28/07/2017	30/08/2017		<b>19.09.2017</b>
17.	<b>IA 685/17 in DFR NO. 2418/17</b> (IA 685/17- for delay in filing)	NLC India Limited Vs. Central Electricity Regulatory Commission & Ors.	2418/2017 Dated 31/07/2017	30/08/2017		<b>19.09.2017</b>
18.	<b>IA 687/17 in DFR NO. 2385/17</b> (IA 687/17- for delay in filing )	Surat Citizens' Council Trust Vs. Gujarat Electricity Regulatory Commission & Ors.	2385/2017 Dated 27/07/2017	30/08/2017		<b>25.09.2017</b> <b>(as requested by counsel)</b>
19.	<b>IA 689/17 &amp; IA 690/17 in DFR NO. 2384/17</b> (IA 689/17- for leave to appeal, IA 690/17- for delay in filing)	Surat Citizens' Council Trust Vs. Gujarat Electricity Regulatory Commission & Ors.	2384/2017 Dated 27/07/2017	30/08/2017		<b>25.09.2017</b> <b>(as requested by counsel)</b>
20.	<b>IA 683/17 in DFR NO. 2419/17</b> (IA 683/17- for delay in filing)	NLC India Limited Vs. Central Electricity Regulatory Commission & Ors.	2419/2017 Dated 31/07/2017	31/08/2017		<b>20.09.2017</b>
21.	<b>IA 695/17 in DFR NO. 2625/17</b> (IA 695/17- for delay in filing)	All India Power Engineers' Federation Vs. M/s. Teesta Urja Ltd. & Ors.	2625/2017 Dated 16/08/2017	01/09/2017		<b>20.09.2017</b>
22.	<b>IA 696/17 in DFR NO. 2606/17</b> (IA 696/17- for delay in filing)	Coastal Energen Private Limited Vs. Central Electricity Regulatroy Commission & Ors.	2606/2017 Dated 11/08/2017	01/09/2017		<b>21.09.2017</b>

23.	<b>IA 702/17 &amp; IA 703/17 &amp; IA 701/17 in DFR NO. 1483/17</b> (IA 702/17- for leave to file, IA 703/17- for delay in re-filing, IA 701/17- for delay in filing)	Sudha Agro Oils And Chemical Industries Ltd & Ors. Vs.Andhra Pradesh Electricity Regulatory Commission & Ors.	1483/2017 Dated 08/05/2017	01/09/2017		<b>11/09/2017 (on special request)</b>
24	<b>IA 705/17 &amp; IA 706/17 &amp; IA 704/17 in DFR NO. 1482/17</b> (IA 705/17- for leave to file, IA 706/17- for delay in re-filing, IA 704/17- for delay in filing)	Sudha Agro Oils And Chemical Industries Ltd & Ors. Vs.Andhra Pradesh Electricity Regulatory Commission & Anr.	1482/2017 Dated 08/05/2017	01/09/2017		<b>11/09/2017 (on special request)</b>

**Dated: 05/09/2017**

**By Order  
Sd/-  
Dy. Registrar**